

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 AND 131 OF 2015**

Dated: 14th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Western Electricity Supply Company of Orissa Limited & Ors. ...Appellant(s)
Vs.**

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. Dushyant Dave
Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-2 & R3

Mr. G. Umapathy
Mr. Aditya Singh for R-4

Mr. Sitesh Mukherjee
Mr. Gautam Chawla for R-5

ORDER

List the matter for further hearing on **23rd & 30th March, 2017 at 2:30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**